## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/223/2016

NAME OF THE PETITIONER(S) : Mrs. Sundaramball Sivasamy

NAME OF THE RESPONDENT(S): M/s S S School Transporters Private Limited & another

UNDER SECTION

: 111 of Companies Act, 1956/58 of Companies Act, 2013

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

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1. N.B.N. Swamy Advocate for Petitioner.

2. NAVEEN KUMAR ADVOCATE FOR MURTHIN FOR LESPONDENS

**ORDER** 

Shri N B N Swamy, counsel for petitioner present. Shri Naveen Kumar, counsel for respondents present and filed written submissions. Copy of the same has been furnished to the other side. Heard both the sides. Order is reserved.

(Ch. Md. Sharief Tarig)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)